

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 188 of 2010

Dated :14th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

North Eastern Electricity Supply Company of Orissa Limited ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Hasan Murtaza
Counsel for the Respondent(s): Mr. Anand K. Ganesan & Ms. Sneha
Mr. Rutwik Panda for R.1

ORDER

Written Submissions have been filed by the Respondents.

Post the matter for further hearing on **22.07.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS